

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 28.02.2022 (Monday)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgement**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Applicants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH) (Ins) No. 144/2021	Swaroop Kumar Huggi Vs Simplex Infrastructure Ltd & anr	Jay Kishor Singh	R1-T V L Narasimha Rao, IRP-Adhi Narayana Babji Kotla

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**